

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 154 of 2012

Dated : 28th October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Raj West Power Ltd. Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors Respondent(s)

**Counsel for the Appellant(s) : Mr. Avinash Menon
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s) : Mr. P.N. Bhandari for R-2, R-3 & R-4
Mr. R.K. Mehta &
Mr. Antaryami Upadhyay for R-1**

ORDER

At the request of the Learned Counsel for the Appellant, post the matter for hearing on **18.11.2013**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/vt